

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/148(CHE)/2024
NAME OF THE PETITIONER : R G Shankar
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. Counsel Mr. A.S. Sathish Kumar for the Petitioner.

Physical copy has been filed.

Application has been served.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter

List the Petition for hearing on **03.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk